

ITEM NO.1504
(For Judgment)

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3155/2023

UDAY PRATAP THAKUR AND ANR.

Appellant(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

([HEARD BY: HON. M.R. SHAH AND HON. C.T. RAVIKUMAR, JJ.])

WITH

C.A. No. 3156/2023 (XVI)

C.A. No. 3157/2023 (XVI)

(FOR EXEMPTION FROM FILING O.T. ON IA 44149/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
156656/2019, FOR EXEMPTION FROM FILING O.T. ON IA 156658/2019
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 8185/2021
IA No. 8185/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 156658/2019 - EXEMPTION FROM FILING O.T.
IA No. 44149/2019 - EXEMPTION FROM FILING O.T.
IA No. 156656/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 3158-3159/2023 (XVI)

(FOR ADMISSION and I.R. and IA No.18168/2021-CONDONATION OF DELAY
IN FILING and IA No.18172/2021-EXEMPTION FROM FILING O.T. and IA
No.18171/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 28-04-2023 This appeal was called on for hearing
pronouncement of judgment today

For Parties

Mr. Bankey Bihari Sharma, AOR

Mr. Navniti Prasad, Sr. Adv.

Mr. Rohit R., Adv.

Mr. Amit Pawan, AOR

Mr. J.M. Sharma, Sr. Adv.

Mr. Ajit Sharma, AOR

Mr. Amrit Pradhan, Adv.

Dr. Sandeep Singh, Adv.

Mr. Akshat Sharma, Adv.

Mr. A. Renganath, Adv.

Mr. Abhinav Mukerji, AOR

Mrs. Bihu Sharma, Adv.

Ms. Pratishtha Vij, Adv.

Contd..

Mr. Akshay Shrivastava, Adv.

Mr. Azmat Hayat Amanullah, AOR
Mr. T. G. Shahi, Adv.

Mrs. Madhvi Divan, A.S.G.
Mr. Raj Bahadur Yadav AOR.
Mr. Nachiketa Joshi, Adv.
Mr. Amit Verma, Adv.
Mrs. Vaishali Verma, Adv.
Mr. Shiv Mangal Sharma, Adv.

Hon'ble Mr. Justice M.R. Shah has pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice C.T. Ravikumar.

Delay, if any, is condoned.

The appeals are dismissed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR

(signed reportable judgment is placed on the file)